

*Uttar Pradesh*

**Booth capturing incidents in U.P. during Lok Sabha Elections**

2510. **SHRI HARIKEWAL PRA-SAD** : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the total number of incidents of booth capturing in Uttar Pradesh during the Tenth Lok Sabha elections;

(b) the number of booths out of them where repolling was conducted constituency-wise; and

(c) the total number of persons killed and injured in the said incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) :

(a) A total number of 902 incidents of booth capturing and irregularities were reported to the Election Commission.

(b) Repoll was conducted at 869 polling stations. A statement showing constituency-wise break up of booths where repoll was ordered is enclosed.

(c) The information is being collected and will be laid on the Table of the House.

**Statement**

Sl. No.	Name of the Parliamentary Constituency	Number of polling stations where repoll was conducted
1	2	3
1	Basti (SC)	2
2	Misrik (SC)	1
3	Sahabad	15
4	Hardoi	9
5	Muradabad	9
6	Amroha	9
7	Ghosi	7
8	Azamgarh	11
9	Kaimganj	5
10	Bilhore	3

1	2	3
11	Gonda	17
12	Farukhabad	27
13	Kannauj	6
14	Bansgaon	7
15	Etah	39
16	Jalesar	9
17	Balarampur	24
18	Bareilly	9
19	Shahjahanpur	1
20	Akbarpur (SC)	10
21	Faizabad	2
22	Mainpuri	19
23	Ballia	4
24	Salempur	23
25	Deoria	2
26	Lucknow	9
27	Ballia	7
28	Garhwal	1
29	Nainital	2
30	Amethi	2
31	Sultanpur	8
32	Lalganj (SC)	10
33	Raibareli	16
34	Bijnor	6
35	Saidpur (SC)	1
36	Ghazipur	11
37	Phulpur	27
38	Allahabad	8
39	Ghail (SC)	5
40	Fathehpur	3
41	Hamirpur	6
42	Jalaun (SC)	28
43	Ghatampur	4
44	Ferozabad	9
45	Agra	1
46	Mathura	5
47	Khurja (SC)	65
48	Hapur	66
49	Baghpat	135
50	Muzaddarnagar	23
51	Kairana	45
52	Robertaganj	12
53	Mirzapur	10
54	Partapgarh	44
55	Machhlishahr	22
56	Chandoli	1
57	Varanasi	5
58	Hathras (SC)	2